

**Defective Case Register from 2025-03-28 to 2025-03-28**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/12692/2025	BHAKTADAS MOHANTY	2025-03-28	.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
2	D-CMP/12668/2025	SAILESH DAS	2025-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page 25 74 not legible
3	D-ABLAPL/9591/2025	GYANA RANJAN SETHI	2025-03-28	.Receipt Showing Serv.copy To Vigilance not Filed.
4	D-BLAPL/9045/2025	SUSANTA KUMAR LENKA	2025-03-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 not neat.Page marking not proper.Honble Court not tally with Rejection order cause title.
5	D-CONTC/12617/2025	JAGAJIBAN PRADHAN	2025-03-28	1.Addressed To Honorable Court Not Proper.
6	D-BLAPL/9535/2025	LAXMI CHARAN BEHERA	2025-03-28	Date of execution not furnished in V.Nama.
7	D-CONTC/12621/2025	ADV.	2025-03-28	1.Order Dated.16.06.2024 Wrongly mentioned In Paragraph-- 1. Instead Of 16.08.2024
8	D-BLAPL/9577/2025	S.S.RAY (2)	2025-03-28	1. As per rejection order under Annexure-3, the name of the Lower Court does not tally with Synopsis and Petition
9	D-WP(C)/12682/2025	SANDEEP RATH	2025-03-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
10	D-BLAPL/9563/2025	SOMANATH MITRA	2025-03-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. As per cause title and deponent in the affidavit , sl.2 of not proper.
11	D-WP(C)/12630/2025	SADASIVA PATRA (1)	2025-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED DC fee of Rs.6/- be paid(ii)Correct code would be 310709
12	D-WP(C)/12642/2025	PRATIK DASH	2025-03-28	Pages 32 33 38 51 53 and 94 are not legible.
13	D-BLAPL/9565/2025	AMITAV TRIPATHY	2025-03-28	1. Date of rejection order not correct in index. 2. Age of petitioners not furnished in V .NAMA.
14	D-CRLMC/9625/2025	KANANBALA ROY CHOUDHURY	2025-03-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law not correctly furnished on declaration.2. Name of the deponent on

				affidavit not mentioned in solemnly affirmation para of the petition and I.A.3. Age of the opp.party no. 2 not mentioned in the cause title
15	D-ABLAPL/9514/2025	SATYAJIT DAS	2025-03-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Age not tally of the petitioner affidavit and cause title.Name of the adv not mentioned capital letter in the v.nama.
16	D-BLAPL/9567/2025	BHARAT BHUSAN ROUSTRAY	2025-03-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Last para of page no.10 partially neat .
17	D-ABLAPL/9525/2025	SAROJ KU. MISHRA	2025-03-28	As per F.I.R. the name of P.S.mentioned in Synopsis,Cause Title and Petition not tally
18	D-MATA/12674/2025	LAXMINARAYAN PATEL	2025-03-28	1. Period of Delay 24 days
19	D-BLAPL/9519/2025	SUSHANTA KUMAR JOSHI	2025-03-28	Page 11 is not neat
20	D-BLAPL/9509/2025	SUBHASISH DAS	2025-03-28	Instead of filing Certify Copy/Free copy of rejection order dated 19.03.2025 attested copy of said order filed.
21	D-BLAPL/9506/2025	BIPLAB KUMAR DASH	2025-03-28	Petition not correctly addressed to Honorable Court
22	D-ABLAPL/9539/2025	ARUN KUMAR MISHRA	2025-03-28	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no. 9 not neat.
23	D-ABLAPL/9587/2025	SATYABRATA DASH	2025-03-28	Occupation of petitioner not furnished .
24	D-WA/12606/2025	PRAVAT KUMAR PANDA,A.S.C	2025-03-28	Annexure -5 do not furnished in petition.
25	D-ABLAPL/9574/2025	ANANDA PRAKASH DAS	2025-03-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Page no.1 not marked on the file.
26	D-WP(C)/12702/2025	PRABHAT KUMAR DASH	2025-03-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
27	D-ABLAPL/9586/2025	DEBASHIS ROUSTRAY	2025-03-28	Code no . wrongly furnished in index .
28	D-ABLAPL/9572/2025	ANANDA PRAKASH DAS	2025-03-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Page no.2 not marked on the file.
29	D-WP(C)/12694/2025	ATUL TRIPATHY	2025-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  serial no of the Paragraph not correctly mentioned in page no 19.

30	D-ABLAPL/9583/2025	BIJAY SWAIN	2025-03-28	In bail application petitioner no .-3 is sikanta samantaray but he has executed vakalatnama as srikanta samantray .
31	D-CONTC/12683/2025	ADV	2025-03-28	1. Provision of Law furnished but wrongly mentioned the year 1972 in place of 1971.
32	D-BLAPL/9558/2025	DHIRENDRA NATH BEHERA	2025-03-28	Annexure -2 not reflected in petition.
33	D-CRLA/9589/2025	DEEPAK KUMAR DAS	2025-03-28	IAs are not page marked and also not correctly addressed.
34	D-CONTC/12563/2025	CHANDAN KUMAR SAHOO	2025-03-28	Paragraphs not correctly mentioned in the declaration part of the affidavit
35	D-CRLREV/9544/2025	SURYAKANTA DWIBEDI	2025-03-28	Minor has executed the v.nama
36	D-WA/12459/2025	BIJAYA KUMAR DASH	2025-03-28	Being aggrieved the date of Judgement furnished wrong.
37	D-WP(C)/12623/2025	SAILABALA JENA	2025-03-28	Op1 is not properly described.
38	D-BLAPL/8592/2025	PRASANTA KUMAR JENA	2025-03-28	Name of Lower pending court not mentioned in cause title and wrongly mentiond in index and Book mark under annexure -7.
39	D-WP(C)/12643/2025	PRATIK DASH	2025-03-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-WP(C)/12649/2025	PRASANTA KUMAR SATAPATHY	2025-03-28	17-REFERENCE CERTIFICATE NOT FURNISHED. Reference case no not furnished .Advocate welfare fee of Rs 50 /- not paid .
41	D-CMP/12680/2025	SOURAV SUMAN BHUYAN	2025-03-28	Defendants no 7 8 in court below not made party in this CMP .
42	D-CONTC/12592/2025	ADV.	2025-03-28	Synopsis and Date chart not alphabetically marked in the index.
43	D-CMAPL/12616/2025	RAMAKANTA NAYAK	2025-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C.copy of dismissal order not filed 2. Provision of Law not furnished in the petition and IA for limitation 3.Not properly addressed
44	D-CRLMP/9480/2025	ASUTOSH ROUT	2025-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.PAGE NOS.9 21 22 23 NOT LEGIBLE 2.IN HEADING OF SYNOPSIS NOMENCLATURE IS WRONG .
45	D-BLAPL/9614/2025	BASUDEV MISHRA	2025-03-28	THIS FILE CASE TYPE MENTIONED AS CAUSE TITLE S.T.-21/2024, BUT CERTIFIED COPY MENTIONED AS C.T.-21/2024, PLS VERIFY .

46	D- CONTC/12725/2025	ADV.	2025-03-28	Age of petitioner does not match with the age given in affidavit
47	D- ABLAPL/9504/2025	RABINDRANATH BARIK	2025-03-28	20-VERNACULAR CERTIFICATE NOT FURNISHED. Index Shows Bail Application instead of ABLAPL Application
48	D-CRLMP/9478/2025	BHABANI SANKAR MISHRA	2025-03-28	PAGE NOS.10 11 13 NOT NEAT and LEGIBLE
49	D- ABLAPL/9510/2025	PRIYA RANJAN SINGH	2025-03-28	Index shows Bail Application instead of ABLAPL Application.
50	D-WP(C)/12678/2025	BADRINARAYAN PANDA	2025-03-28	1. Page no. 19 annex-4 not exhibited.
51	D- ABLAPL/9511/2025	PRIYA RANJAN SINGH	2025-03-28	1.Petition not correctly addressed to Honorable Court 2. Index shows Bail Application instead of ABLAPL Application. 3. Statement of facts in Affidavit Should be ABLAPL application.
52	D- RVWPET/12598/2025	SANATAN DAS	2025-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Status of the parties not furnished
53	D-WP(C)/12679/2025	RANJAN KUMAR NAYAK	2025-03-28	1. Court fee Rs. 6/- to be paid. 2. Age of the petitioner in cause title not tally with affidavit. 3. Page no. 14 not legible. 4. Petitioner no. 2 not executed in V.nama.
54	D-BLAPL/9599/2025	KRUSHNA CHANDRA MEHER	2025-03-28	1.Page no 1 to 4 not notarized.2. Averments 1 to 9 not mentioned in declaration
55	D-FAO/12597/2025	JYOTI RANJAN DEO	2025-03-28	1. Receipt showing deposit of awarded amount before the Commissioner not filed.
56	D- ABLAPL/9540/2025	AMITABH NAIK	2025-03-28	Annexure -1 not neat . 2..Petition not correctly addressed to Honorable Court
57	D-WP(C)/12628/2025	UPASANA BAL	2025-03-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	D- CRLMC/9545/2025	JVOTI RANJAN DEO	2025-03-28	1. Name of the PS and PS number not furnished in the petition.
59	D-WP(C)/12567/2025	SURAJ MOHANTY	2025-03-28	1.Petition not correctly addressed to Honorable Court 2. Annexure -2 not Neat and legible. 3. Age of OP No 4 not furnished.
60	D-CMP/12673/2025	SOURAV SUMAN BHUYAN	2025-03-28	Impugned order is under annexure-4 but in prayer of c .m .p it is mentioned annexure -5 .
61	D- CRLMC/9537/2025	AMULYA RATNA PANDA	2025-03-28	1. This case related to sexual offence the name of victim father and address deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter
62	D-WA/12435/2025	BIRAJA PRASANNA DAS	2025-03-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. C.COPY OF IMPUGNED ORDER NOT FILED 2. PAGE NOS.22 23 24 27 NOT LEGIBLE

63	D-MACA/12613/2025	PRASANT KUMAR MISHRA	2025-03-28	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
64	D-WP(C)/12614/2025	SAILABALA JENA	2025-03-28	1. Descriptions furnished in index under annexure-3 4 are not correct . 2..Receipt Showing Serv.copy To cg not Filed.
65	D-CONTC/12629/2025	ADV.	2025-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.The W.P.(C) No.21562/2021 Indicated In The Front Page Of the petition Is Not Correct
66	D-WA/12554/2025	SOUMYA MISHRA	2025-03-28	Proforma Respondents 15 to 17 Address not furnished in cause Title.
67	D-MACA/12691/2025	BIJOY DASMOHAPATRA	2025-03-28	1.Period of Delay 23 days
68	D-WP(C)/12549/2025	BISWAJIT NAYAK	2025-03-28	Page No 27 and 28 not Neat and Legible
69	D-STREV/12631/2025	PAWAN KUMAR AGRAWAL	2025-03-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Period of Delay 376 days delay. 2. Synopsis and date chart not filed. Name of the filing Adv. in capital letter with enrollment number not furnished in the petition. Provision of law not furnished in I.A. Nos 16 and 17 of 2025. Good ground certificate not furnished
70	D-CONTC/12726/2025	ADV.	2025-03-28	1-Address of the petitioner does not tally with the same in cause title in CONTC.No.2187/2024 2.Age of the petitioner mentioned in affidavit and declaration of affidavit not tally
71	D-WP(C)/12550/2025	ACHYUTANANDA PATTANAIK	2025-03-28	1.Petition not correctly addressed to Honorable Court 2. Annexure 1 series not neat and legible
72	D-WP(C)/12620/2025	ASHIS KUMAR MISHRA	2025-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
73	D-RSA/12639/2025	ASISH KUMAR RAY	2025-03-28	3-AUTHENTICATION FEE IS DEFICIENT. 1. AU Fee Rs 1.10 paisa not paid . Decree Rs 4 .50 paisa not paid . 2.Provision of Law To be corrected . 3.Code Not indicated .
74	D-ABLAPL/3741/2025	NIRANJAN MAHARANA	2025-03-28	1.Age of the petitioner in para.7 not tally with cause title.2 As per cause title copy of FIR not filed.
75	D-WP(C)/12666/2025	AMIT PRASAD BOSE	2025-03-28	I.A.not correctly addressed to Honorable Court.
76	D-WP(C)/12474/2025	SIDHARTHA DAS	2025-03-28	Age of Petitioner no 2 to 6 not mentioned
77	D-WP(C)/12518/2025	ASISH KUMAR RAY	2025-03-28	1.Synopsis and Date chart not alphabetically marked in the index.2.Page no 13 not neat and legible

78	D-WP(C)/12514/2025	ADITYA NARAYAN RAY	2025-03-28	paragraphs left blank in the declaration part of the affidavit.2. page no 14 not neat and legible.
79	D-ABLAPL/9553/2025	TARINI PANIGRAHI	2025-03-28	. Page mark not furnished in index.2.Sl.no. of paragraphs in the petition not correct.
80	D-CMP/12603/2025	BADRINARAYAN PANDA	2025-03-28	In suit , plaintiff was represented by gaurahari sahuo but in c.m.p the said plaintiff is represented by gopal chandra sahuo . 2 . In serial no .-9 of c. m .p ,it is mentioned thatopp. party no. 10 is dead and his legal heirs are on record as opp. parties 3 to 8 but a dead person is arrayed as opp. party . 3..Petition not correctly addressed to Honorable Court
81	D-WP(C)/12519/2025	BIPIN KUMAR NAYAK	2025-03-28	Rule -8 of O.H.C. PIL Rule- 2010 has not been complied with.
82	D-WP(C)/12696/2025	DEBASISH HAZRA	2025-03-28	.Receipt Showing Serv.copy To ct not Filed.
83	D-WP(C)/12635/2025	DR. BINODA KUMAR MISHRA	2025-03-28	Provision of law to be corrected after conversion. The word RPFAM be corrected as writ petition in the body of the petition
84	D-ABLAPL/9557/2025	SAMARESH PATTNAIK	2025-03-28	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Declaration reg. authorization on behalf of op. no.2 not furnished in the affidavit.
85	D-WP(C)/12625/2025	SUBHRANSU BHUSAN MOHANTY	2025-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Neat pg.no.12 be filed.(ii)Petition is premature as per rule 8 of PIL rules.
86	D-BLAPL/9595/2025	LALATENDU PAL	2025-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. code no. not furnished in petition. 2. As per rej. order name of trial court not furnished in cause title.
87	D-WP(C)/12689/2025	SOURAV SUMAN BHUYAN	2025-03-28	Page no 39 not neat and legible.
88	D-WP(C)/12651/2025	PARSURAM PANDA	2025-03-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1.High Court Advocate welfare fund fee not paid on the v.nama.2.High Court Legal Assistant Welfare Fund Fee not paid on the Vakalatanama.
89	D-CRLMC/9489/2025	SURAJ MOHANTY	2025-03-28	.Certified copy of annex-1 not filed.2. In I.A.Petition not correctly addressed to Honorable Court. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
90	D-CONTC/12695/2025	ADV.	2025-03-28	1. Date mentioned as disposal of writ is wrongly marked. 2.Copy of order dt. 20.10.2023 marked in annexure 1 in Index and book mark is wrong.

91	D-WP(C)/12665/2025	LAXMIKANTA MOHANTY	2025-03-28	.Subject Code incorrectly Mentioned
92	D-CRLMP/9467/2025	ANINDYA KUMAR MISHRA	2025-03-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.35 NOT LEGIBLE
93	D-WP(C)/7564/2025	PRAMODA KUMAR MISHRA	2025-03-28	Grounds before prayer not stated
94	D-CRLMC/9405/2025	ADYASIDHI MISHRA	2025-03-28	1.Certified copy of Annex-2 not filed. 2.Authorization with regard to swear affidavit on behalf of the other petitioner not furnished. 3.Petition not correctly addressed to Honorable Court
95	D-CONTC/12684/2025	ADV	2025-03-28	In declaration the age of the petitioner not tally with affidavit and cause title
96	D-WP(C)/12655/2025	DEBASISH HAZRA	2025-03-28	.Receipt Showing Serv.copy To ct not Filed.
97	D-BLAPL/9547/2025	SUSHANTA HARICHANDAN	2025-03-28	PS number not tally with Rejection order and cause title.
98	D-WP(C)/12661/2025	BIKRAM CHANDRA GHADAI	2025-03-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
99	D-WP(C)/12675/2025	SOURAV SUMAN BHUYAN	2025-03-28	1.Petition not correctly addressed to Honorable Court 2.E.R. case number not correctly furnished in Prayer of the petition.
100	D-ABLAPL/9615/2025	RABINDRANATH BARIK	2025-03-28	T .R case furnished in cause title appears not correct . 2 .Occupation of petitioner not furnished .
101	D-CRLMC/9460/2025	PRAKASH CHANDRA DASH	2025-03-28	1.Certified copy of order dtd.09.03.2022 not filed.2.Hologram of Rs.50/- not affixed on V.nama
102	D-CRLMC/9457/2025	PRAKASH CHANDRA DASH	2025-03-28	1.Certified copy of order dtd.25.09.2024 not filed.2.Hologram of Rs.50/- not affixed on the V.nama.
103	D-CONTC/12676/2025	ADV.	2025-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
104	D-WP(C)/12585/2025	PRABODHA CHANDRA NAYAK	2025-03-28	.Receipt Showing Serv.copy To ct not Filed.
105	D-ABLAPL/9588/2025	DEBASHIS ROUTRAY	2025-03-28	As per cause title the name of the petitioner not correctly furnished in the cause title of the affidavit.
106	D-CMP/12599/2025	BADRINARAYAN PANDA	2025-03-28	1 .In place of c .m .p ,it is written writ petition in synopsis and cause title of c .m .p petition .
107	D-WP(C)/12557/2025	HEMANT KU. TRIPATHY	2025-03-28	Annexure - 6 series not neat and legible
108	D-WP(C)/12560/2025	BISWAJIT NAYAK	2025-03-28	Page No 25 26 and 27 not neat and legible.
109	D-CONTC/12703/2025	SOURAV SUMAN BHUYAN	2025-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				In the representation by the petitioner filed dated 12.08.2024, the date of disposal of writ mentioned wrongly as 29.08.2024 in subject and 27.07.2024 in copy Enclosed.
110	D-WP(C)/12568/2025	PRAVASH CHANDRA JENA	2025-03-28	Age of Op No 4 and 5 not furnished in cause title. (2) Page No 25,26 , 28 and 29 not neat and Legible
111	D-WP(C)/12667/2025	LAXMIKANTA MOHANTY	2025-03-28	1. Date of order not correctly furnishe in para no.19.
112	D-WP(C)/12565/2025	PANCHANAN SAHOO	2025-03-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1.Page mark of annexure 2 not tally with Index. 2. Annexure -5 Page mark is wrong according to Index. 3.Annexure 7 page mark starts from 104 in place of 109. (4) page no 21 and 24 not legible. (5) OP No 5 may not be added as a party due to abolition of Tribunal. (6) Declaration para stated 1 to 12 is wrong. 7..Petition not correctly addressed to Honorable Court
113	D-WP(C)/12530/2025	PRASANNA KUMAR PANDA	2025-03-28	NEAT COPY OF PAGE NO 18 TO BE FILED
114	D-GUAP/12646/2025	PRAJNA SARITA MOHANTY	2025-03-28	1. Provision of Law To be corrected after conversion
115	D-WP(C)/12570/2025	HRUDANANDA MOHAPATRA	2025-03-28	Page No 14 to 26 51 54 and Annexure 4 series not neat and legible. (2) According to annexure 4 copy of impugned order dated 09.07.2024 not available only RSD is available.
116	D-WP(C)/12575/2025	GOPAL KRUSHNA MOHANTY	2025-03-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
117	D-ABLAPL/9617/2025	PRADEEP KUMAR DASH	2025-03-28	In synopsis and sl .2 of cause title , F .I R date not correctly furnished . 2 .Occupation of petitioner not correctly furnished in affidavit .
118	D-WP(C)/12664/2025	SRINIBASH SATAPATHY	2025-03-28	1. Representation dated not correctly furnished in para no.10. 2. Page nos. 4 5 and 6 not signed by the Advocate
119	D-CMP/12633/2025	MAHESWAR MOHANTY	2025-03-28	As per cause title of suit, plaintiff no.5 is dead and her legal heirs are transposed as defendants 39 to 42 but they are not made as parties in c .m .p .
120	D-ABLAPL/9573/2025	ANANDA PRAKASH DAS	2025-03-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 28-03-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	RVWPET/64/2020	RVWPET/64/2020	SR.S.C.(S AND ME)	OTHERS. OP NO.5 IN WP(C) NOT MADE A PARTY
2	RVWPET/59/2020	RVWPET/59/2020	SR.S.C. (S AND ME)	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
3	FAO/928/2019	FAO/928/2019	PRASANTA KUMAR MOHANTY	OTHERS. DELAY OF 1281 DAYS OTHERS. THE DATE OF ORDER AND GIA CASE NO. NOT CORRECTLY FURNISHED IN PARA 1 OF THE APPEAL